## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## EXECUTION PETITION NO. 02 OF 2017 IN APPEAL NO. 338 OF 2016

Dated: 6<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M.P. Biomass Energy Developers Association & Ors. .... Petitioner(s) /

Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Petitioner / Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Anuradha Mishra

Mr. Varun Mohan for R-1

Mr. G. Umapathay

Mr. Aditya Singh for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson